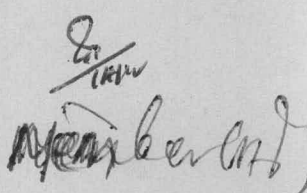


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Serial No. of Order	Date of Order	Order with Signature
5.	17.12.93	Ms. S.K. Pattnaik learned Counsel appearing for the Petitioner mentions on behalf of the applicant that he wants to withdraw this case since he has already found the relief asked for. Mr. Ashok Mishra learned Standing Counsel (Central) has no objection to this. Accordingly the withdrawal is permitted and the case is disposed of. No Cd. n.  Member (M)